

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 13

EP /1(MB)2024 (NEW EP) IN TP/56(MB)2014

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

VIKRAM SALUNKE

VS.

**ACCURATE ENGINEERING COMPANY
PRIVATE LIMITED**

Section 241(1) Sec 424 (3) of the Insolvency and Bankruptcy Code, 2016

ORDER

EP /1(MB)2024

The Respondent is directed to file the Reply within one (1) week after serving the copy of reply to the other side at least two days in advance. List this matter on Board on **10.04.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh